

॥न्यायस्तत्र प्रमाणं स्यात्॥



National Law University Delhi

Under the aegis of National Academy of Law Teachers &
Internal Quality Assurance Cell

presents

FACULTY DEVELOPMENT PROGRAMME IN INTERNATIONAL LAW

12-17 February, 2024

with Core Faculty



Prof. Aniruddha Rajput

Distinguished Professor, NLU Delhi
Former Member, International Law Commission(2017-22),
Chairperson, Drafting Committee

OTHER ILLUSTRIOUS FACULTY:

Prof. V.G Hegde (Centre for International Studies, JNU)
Prof. Biswajit Dhar (Distinguished Prof. Council for Social Development)
Prof. Ravindra Pratap (SAU)
Dr. Prabhash Ranjan (SAU)
Dr. Luther Rangreji (Joint Secretary, Legal & Treaties Division, MEA, Govt of India)
R.V Anuradha (Partner, Clarus Law Associates)
Jyoti Singh (Advocate, Former Legal Consultant, Ministry of External Affairs)
Gunjan Chawla (Legal Adviser, ICRC)

Course Structure

The Course is designed to kindle interest and foster critical inquiry into the topics pertaining to the domain of International Law. The programme focuses on themes that are contemporary, relevant and scarcely included in regular curriculum and teaching-learning process. The Course is specifically designed to dedicate each day to one specialised area of International Law. The specialised domains of International Law selected for this programme respectively are: International Law Teaching Pedagogy, Theory and Practice of International Law, India and International Law, Public International Law, International Trade Law, International Investment Law, International Humanitarian Law.

The Course shall culminate with a Panel Discussion on the topic of 'India and the Shaping of International Law; Why it Matters, Where are we and Where do we go from here?'. This shall be followed by a key note address by a Distinguished Jurist

Course Support

Accommodation will be provided in the **NLU Delhi guest house**

Course Coordinators

Dr. Nidhi Gupta,
Associate Professor of Law, NLU Delhi

Dr. Monika Negi
Assistant Professor of Law, NLU Delhi

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Participants

International Law teachers, Researchers, Lawyers, Professionals from India and South Asia

Course Fee

Rs. 15,000/-
(Including accommodation)

Rs. 8,500/-
(Without accommodation)

Registration and Payment Link

<https://forms.gle/boooFWrxwnhwdA3Q7>